

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4914
ANSWERED ON:13.08.2014
STRESS AMONG STUDENTS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government in consultation with the State Governments and other stakeholders has framed/ proposes to frame guidelines to make students stress free particularly during examinations;
- (b) if so, the details thereof; and
- (c) the response of the students of schools, colleges and institutions of higher learning thereto?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): The National Curriculum Framework (NCF), 2005 recommends measures like reduction of curriculum load, emphasis on comprehension and application of knowledge, focus on continuous and comprehensive evaluation, emphasis on testing of competencies rather than rote memory, making examinations more flexible, provision of guidance and counseling in schools, and making learning child-centric. The Right to Free and Compulsory Education Act, 2009 recognizes the need for stress free education. Section 30 (1) of the RTE Act provides that no child should be required to pass any board examinations till completion of elementary education.

Further, the Central Board of Secondary Education (CBSE) has taken several measures to reduce the examination related stress among students such as Continuous and comprehensive evaluation at the schools level; Restructuring of the examination system to test more on conceptual knowledge and understanding rather than rote memory; Provision of 15 minutes of additional time in class X and XII examinations to enable students to read question papers thoroughly; Providing counseling services to both students and parents through telephone and also online; Setting up of examination help-line.